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- (b) whether it is a fect that the Prime Minister had given an assurance that the project would be started after his visit to the site; and
- (c) if so, when the Primie Minister visited the Test Range site and the date when the green signal was given by the' Prime Minister for this projects?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) Yes, Sir.

- (b) No. Sir.
- (c) Question docs not arise.

Dowry Harassment by an I.A.S. Officer

1287. SHRI R. SAMBASIVA RAO: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the wife of an IAS officer has complained to Government that she is being harassed by her husband for bringing insufficient .dowry;
- (b) if so, what, action has been taken by Government against the concerned officer; and
- (c) what guidelines have been issued by Government to tackle cases of dowry harassment perpetrated by Central Government employees and those in the Public undertakings?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): fa) and (b) Yes, Sir. A complaint has been received from the wife of an IAS officer and this is being inquired into.

(c) The Conduct Rules governing the Central Govt, employees prohibit taking or giving dowry. Any employee violating this rule is liable to disciplinary action. Further, probationers of Group 'A' Services are now required to give an undertaking that they will not give or take dowry at the time of their marriage. Instructions have also been issued to the administrative authorities that a Govern-

ment servant accused of involvement in a case of dowry death, shall be placed under suspension, as soon as he is arrested; and in case he is not arrested, on submission of a Police report to the Magistrate indicating that the offence has been committed by him

Information is not centrally available whether any guidelines have been issued by the Public Undertakings in respect of employees.

Cost of the National Test Range at Baliapal

1288. SHRI BASUDEB MOHAPA TRA: Will the Minister of DEFENCE be pleased to state:

- (a) what would be the total cost of the National Test Range (NT.R.) to be established at Baliapal in Orissa;
- .(b) what is the total amount allocated during the current financial year and the amount spent so far;
- (c) whether construction work of the Test Range has started; if not, what arc the reasons thereof; and
- (d) what is the total acre;'.; required for the establishment of ject and the compensation amount paid so far?

THE MINISTER OF DEFENCE (SHRI K. C. PANT): (a) About Rs. 1000 crores.

- (b) A bulk allocation as Go-Ahead sanction of Rs. 25 crores has been accorded for the project so far, of which about Rs. 14.2 crores has been paid to the Government of Orissa.
- (c) No, Sir. The land for the National Range facility has not yet been acquired.
- (d) It is estimated that about 35000 acres of land area is required for setting up National Range Facility. No compen sation has been paid so far as the land for this project has not yet' been acquired.

Development of Advanced Computer Systems

1289. SHRI KAILASH PATI

MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether India is going to develop advanced computer systems, and that such